

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

32. C.P.(IB)-3759(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **02.03.2020**

NAME OF THE PARTIES:- CH Robinson Worldwide Freight India Pvt Ltd

V/s

Smaaash Entertainment Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Petitioner both sides are present and submit that the matter is amicably settled between the parties and filed consent terms. Consent terms taken on record.

Accordingly, Petition dismissed as withdrawn.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)

/RS/